

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

AT PRINCIPAL BENCH, NEW DELHI

(in O.A. No. 469 of 2025)

AFFIDAVIT

Public Action Committee & ors. Applicants

vs.

Union of India & ors. Respondents

Affidavit by Er. Kapil Dev (aged 49 years) s/o Sh. Jagdish Chander, r/o #186-E,
BRS Nagar, Ludhiana.

RESPECTFULLY SHOWETH:

I, the above mentioned deponent do hereby solemnly affirm and declare as under:-

1. That I am competent to swear this affidavit and am fully acquainted with the facts regarding the information detailed in Demand Notice (Annexure P-8) pertaining to inflow, outflow & Water level of Bhakra and Pong dams as submitted as part and parcel of Original application No. 469 of 2025 filed before this Hon'ble Tribunal.

- 29-09-2025
2. That this Hon'ble National Green Tribunal (NGT) the orders dated 17-09-2025 pleased to direct the Applicants as under:

Orders dated 17-09-2025:

Para 1: The applicant during the course of hearing has referred to the demand notice (Annexure P - 8) (Page 139) wherein certain details



and information has been mentioned, whereas the stand of the applicant is that this information is not available in public domain and the concerned authorities are not complying with the provisions of Section 35 (1) (e) of The Dam Safety Act, 2021.

Para 2: Hence, we require the applicant to file an affidavit clearly disclosing his source of information which is mentioned in the demand notice (Page 139). Let the same be filed within one week.

Para 3: List on 03-11-2025

3. That as respectfully submitted by the Applicants in the Original Application, after our complaint to the Central Government as well as the State of Punjab seeking an inquiry into the floods of 2023, the Bhakra Beas Management Board (BBMB) **ceased sharing the relevant inflow and outflow information in October 2023**. In view of subsequent warnings issued by the **Indian Meteorological Department (IMD)** regarding heavy rainfall in North India, the Applicants made persistent efforts to obtain the required information through various platforms and sources.



4. That it is respectfully submitted that the aforesaid inflow, outflow and reservoir level data was regularly uploaded by the Bhakra Beas Management Board (BBMB) on its official website up to October 2023. Thereafter, such disclosure was discontinued, and the said information was not placed in the public domain until September 2025, when BBMB has again resumed uploading of

the same data on its website. This clearly establishes that the data is legitimately public information, meant for awareness and safety of potentially affected populations, and not any internal or confidential record.

5. That the Applicants humbly submit that the inflow and outflow data, along with the Reservoir Levels, has been obtained via **WhatsApp message** by Jaskirat Singh (Applicant No. 3 of O.A. 469 of 2025) from Sh. Arun Arora (Mobile No. 9413381581), a retired official of Canal Telegraph Department, Hanumangarh, Rajasthan. According to him, this data is normally made publicly available to the people of Rajasthan and anyone get the information from the office of Canal Telegraph Department on phone call and he is getting the information from the office via whatsapp. In case of potential flood threats, the information is also published in **local newspapers**. It is respectfully submitted that such information is **not sensitive in nature** and sharing the same is not an offence as per Dam Safety Act, 2021 rather, it is for awareness for public in possible affected areas. The relevant Section of act is produced as under:

Section 35 (1) (e): make available the information relating to maximum anticipated inflows and outflows including flood warning and an adverse impact of the same, if any, on persons and property towards the upstream or downstream of the dam, to the concerned district authorities and also make available the information in public domain;



6. The above source is true, authentic, and reliable, and the information obtained is accurately compiled and presented before this Hon'ble Tribunal in the Original Application. The information received in the form of document on said dates (as per Annexure P-8) from Sh. Arun Arora is produced herewith as Annexure P10.

7. That to the best of my knowledge and belief, no material information has been concealed, and this affidavit is filed to assist the Hon'ble Tribunal in understanding and acting upon the dam inflow and outflow situation in Punjab.

Place: Ludhiana

Dated: 29.09.2025

[Handwritten Signature]
DEPONENT

Verification:

Verified that the contents of para 1 to 7 of this affidavit are true and correct. No part of it is false, and nothing material has been kept concealed therefrom.

Place: Ludhiana

Dated: 29.09.2025

[Handwritten Signature]
DEPONENT

Certified that the affidavit SPA/GPA has been read over & explained to the deponent executant who seemed directly to understand the same at the time marking thereof.



I know the Deponent/Executants personally and he/she has Signed/Thumb impression in my presence

ATTESTED AS IDENTIFIED

[Handwritten Signature]
NOTARY PUBLIC
LUDHIANA (PB.)

29 SEP 2025

DAM GUAGES DATED 5/8/25

BHAKRA DAM P.L.	1693.19
IN FLOW	56052
OUT FLOW	23735
BSL	8138
D/S ROPAR	4635
RAVI DIVERSION	0
PONG DAM P.L.	1368.26
IN FLOW	59337
OUT FLOW	18386
RANJEET SAGAR P.L.	516.00
IN FLOW.....	23131
OUT FLOW.....	11558
 Bikaner Canal	 2040

CMG
5/8/25

DAM GUAGES DATED 6/8/25

BHAKRA DAM P.L.	1635.55
IN FLOW	59699
OUT FLOW	22130
BSL	1876
D/S ROPAR	14020
RAVI DIVERSION	0
PONG DAM P.L.	1372.03
IN FLOW	119003
OUT FLOW	18325
RANJEET SAGAR P.L.	516.38
IN FLOW.....	20111
OUT FLOW.....	10555
Bikaner Canal	2532

745
6/8/25

DAM GUAGES DATED 7/8/25

BHAKRA DAM P.L.	1638.82
IN FLOW	70352
OUT FLOW	18296
BSL	4652
D/S ROPAR	82 8359
RAVI DIVERSION	0
PONG DAM P.L.	1374.82
IN FLOW	96965
OUT FLOW	20577
RANJEET SAGAR P.L.	516.88
IN FLOW.....	23039
OUT FLOW.....	10067
Bikaner Canal	2485

2145
7/8/25

DAM GUAGES DATED 8/8/25

BHAKRA DAM P.L.	1641.97
IN FLOW	71886
OUT FLOW	17980
BSL	8016
D/S ROPAR	1595
RAVI DIVERSION	0
PONG DAM P.L.	1376.07
IN FLOW	72657
OUT FLOW	38433
RANJEET SAGAR P.L.	517.17
IN FLOW.....	17663
OUT FLOW.....	10257
Bikaner Canal	2258

CHAS
8/8/25